

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-II**

**Item No. 213**  
**(IB)- 1164(ND)2019**  
**I.A/2351/2020 I.A/2325/2020**

**IN THE MATTER OF:**

**M/s. Punjabi Accessories Pvt. Ltd. ... Applicant/Petitioner**

**Vs.**

**M/s. Kreda Beauty Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 15.07.2020**

**CORAM:**

**SHRI. CH. MOHD.SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the RP : Mr. Vinod Chaurasia, Adv.**

**ORDER**

**IA 2325/2020** : The counsel for RP is present. Vide IA 2325/2020, he has filled the 2<sup>nd</sup> status report. The same is taken on record subject to just exceptions. The IA stands closed.

**IA 2351/2020** : Counsel for the Applicant is present. The Registry is directed to issue notice to the Respondent. The Counsel for the Applicant is permitted to issue notice by all modes and file an Affidavit of service before the next date of hearing.

List the matter on 17<sup>th</sup> August, 2020.

-Sd-

**(L. N. GUPTA)  
MEMBER (T)**

-Sd-

**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**